COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

Appeal No. 232 of 2016 &
IA Nos. 496 & 530 of 2016

Dated : 21st December, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Jaiprakash Power Ventures Ltd. … Appellant(s)
Vs.
M.P. Power Management Co. Ltd. & Ors. … Respondent(s)

Counsel for the Appellant(s) : Ms. Pooja Priyadarshini

Counsel for the Respondent(s) : Mr. Alok Shankar
Mr. K.K. Agarwal for R-1

Mr. Aashish Anand Bernad
Mr. Paramhans
Mr. R.A. Sharma (Rep.) for R-5

Ms. Mandakini Ghosh
Ms. Ritika Singhal for R-6

ORDER

Learned counsel for the Respondents seek a week's time to file reply. As a last chance time is granted and they may file the reply on or before 06.01.2017 after serving copy on the other side. Thereafter, rejoinder may be filed on or before 16.01.2017 after serving copy on the other side.

List the matter on ***25.01.2017.***

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

ts/pr